

Subject: Draft Food Safety and Standard (Food product Standard and Food Additives) Amendment Regulation, 2015 and Food Safety and Standards (Packaging and labelling) Amendment Regulation, 2015 dated 28.1.2015 with respect to Gluten and Non-Gluten foods. [Amendment in the Food Safety and Standards (Food Products standards and Food additives) Regulation, 2011: Regulation 2.14, 2.15] and [Amendment in the Food Safety and Standards (Packaging and labelling) Regulation, 2011: Regulation 2.4.5, after sub-clause (51)]

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature